GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4570 ANSWERED ON:23.04.2010 PRIORITY SECTOR LOANS FOR HANDLOOMS Lal Shri Kirodi

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has any proposal to provide reservation to Scheduled Castes (SCs) and Scheduled Tribes (STs) in the priority sector loans for the handlooms;
- (b) if so, the details thereof State-wise;
- (c) if not, the reasons therefor;
- (d) whether there is a provision of such classification in the current five year plan; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): As reported by Ministry of Textiles, Office of the Development Commissioner for Handlooms, there is no such proposal However, as per the extant guidelines of Reserve Bank of India (RBI) on Priority Sector Lending (PSL), loans to Scheduled Castes (SCs) and Scheduled Tribes (STs) form part Of Weaker Sections of the PSL of the Banks. This would include loans to Handloom sector, as well.

Further, in order to ensure adequate credit flow to the weaker sections under PSL of Banks, a substantial portion of the total priority sector credit in all centrally sponsored employment generation schemes, like Swarnajayanti Gram Swarozgar Yojana (SGSY), Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Schemes for Rehabilitation of Manual Scavengers(SRMS) and Differential Rate of Interest (DRI) Scheme, is earmarked for the SCs and STs.